

TN 477816

प्रधान मुद्रांक कार्यालय, मुंबई
प.मु.वि.क्र. ८००००२४
25 MAY 2018

AFFIDAVIT

We Global Traders Through Its Sole Proprietor Mr. Wahid Ali Khan Currently Residing At P/604,
6TH FLOOR WAFA PARK, P & Q CO-OP HSG. SOC. ALMAS COLONY, Kousa Mumbra Dist Thane 400612

Do Solemnly Affirm And State as Follows.

- 1) Deep Water Services (India) Limited, The Corporate Debtor was, at Liquidation Commencement Date, That is, the 19th of June 2018 and Still is, Justly and Truly indebted to me in the Sum of Rs.64,432/-.
- 2) In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
[Detailed Tax Invoices, emails addressed to and by the Corporate Debtor, Statement of Accounts of Global Traders] Annex 'A'
- 3) The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- 4) In respect of the said sum or any part thereof, I have not, nor, has any person, by my/our order, to my/our knowledge or belief, for my use/ had or received any manner of satisfaction or security whatsoever,
[There are no arrangements, mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim.]

Solemnly, affirmed at Mumbai on the 19th day of June 2018

Before me,
Notary / Oath Commissioner

Deponent's signature



II Annexure - II	
मिळकतीचे वर्णन	Power of Attorney/Agreement/I-Bond/Gift Deed
मुद्रांकविक्री नोंदवही अनुक्रमांक/दिनांक	18.06.2018
दस्त/दस्त नोंदणी	
मुद्रांक विकत घेणा-याचे नाव	
मुद्रांक शुल्क रक्कम	100
हस्ते असल्यास त्याचे नाव पत्ता	
दुस-या पक्षकाराचे नाव	
मुद्रांक विकत घेणा-याची सही	
मुद्रांक विक्रेत्याची सही	SAKSHI NALAWADE
परवाना क्र. ८०००२४	
मुद्रांक विक्रीचे ठिकाण/पत्ता दि बॉम्बे मेट्रोपॉलिटन मॅजिस्ट्रेट्स कोर्टस बार असोसिएशन एस्प्लेनेडकोर्ट, महापालिकामार्ग, मुंबई-४००००९.	
ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला त्यांनी त्याच कारणासाठी मुद्रांक खरेदी केल्यापासून ६ महिन्यात वापरणे बंधनकारक आहे.	

जोडपत्र-1 Annexure - I	
फक्त प्रतिज्ञापत्रासाठी Only for Affidavit	
मुद्रांक विकत घेणा-याचे नाव	
मुद्रांकविकतघेणा-याचे रहिवाशी पत्ता	Wahidali Khan Dharavi-17
मुद्रांक विक्री नोंदवही अनुक्रमांक	261
मुद्रांक विकतघेणा-याची सही	दिनांक 18.06.2018
परवाना क्रमांक ८०००२४	SAKSHI NALAWADE
मुद्रांक विक्रेत्याची सही	
मुद्रांक विक्रीचे ठिकाण/पत्ता दि बॉम्बे मेट्रोपॉलिटन मॅजिस्ट्रेट्स कोर्टस बार असोसिएशन एस्प्लेनेड कोर्ट, महापालिका मार्ग, मुंबई-४००००९.	
शासकीय कार्यालयासमोर/न्यायालयासमोर /प्रतिज्ञापत्र सादरकरणेसाठी मुद्रांक कागदाची आवश्यकता नाही (शासन आदेश दि.०९/०९/२००४)	
ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला त्यांनी त्याच कारणासाठी मुद्रांक खरेदी केल्यापासून ६ महिन्यात वापरणे बंधनकारक आहे.	



VERIFICATION

The Deponent hereinabove, do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed there from.

Verified at Mumbai on this 19th day of June, 2018

BEFORE ME Deponent's signature

S. M. H. ZAIDI
NOTARY
Government of India
Mumbai & Thane Dist.

19 JUN 2018



R. P. MANDI
M.A. (English) LL.B.
Advocate High Court
C.M.M. Court, Mumbai



SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date : 19.06.2018

To

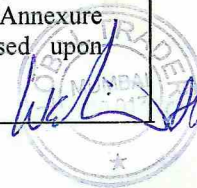
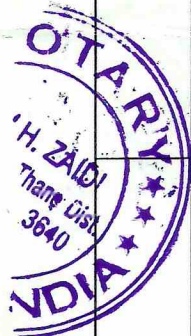
The Liquidator
MR.MAHESH SUREKA.
173,UDYOG BHAVAN,
SONAWALA ROAD,
GOREGOAN (EAST).
MUMBAI - 400 063.

From
GLOBAL TRADERS.
MR. WAHIDALI KHAN.
A/503, AKASH GANGA CO-OP HSG.SOCIETY
5TH FLOOR, 90 FEET ROAD,
DHARAVI,
MUMBAI - 400 017.
MOBILE NO.9702543277 / 7208703179.

Subject: Submission of proof of claim in respect of the liquidation of **DEEP WATER SERVICES (INDIA) LTD.** under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,
GLOBAL TRADERS hereby submits this proof of claim in respect of the liquidation of **DEEP WATER SERVICES (INDIA) LTD.** The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	GLOBAL TRADERS THROUGH ITS SOLE PROPRIETOR MR WAHID ALI KHAN.
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	GLOBAL TRADERS. MR. WAHIDALI KHAN. A/503, AKASH GANGA CO-OP HSG.SOCIETY 5 TH FLOOR, 90 FEET ROAD, DHARAVI, MUMBAI - 400 017.
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : 64432-00. INTEREST TOTAL CLAIM: 64432-00.
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Details of all Documents : A) Details invoices along with all its supporting documents including work done certificates.(Annexed Herewith and marked as "Annexure A" colly) b) Emails addressed by and to Deep Water Services(India) Limited.(Annexed Herewith and Marked as "Annexure B" colly) C) Statement of accounts of GLOBAL TRADERS(Annexed Herewith and Marked as "Annexure C") Unpaid Invoices raised upon DEEP WATER:



		Invoice no.	Dated
		i)	1628/16-17 07.01.2016.
		ii)	1631/16-17 08.01.2016
		Emails dated: 05.01.2016,07.01.2016, Statement of Outstanding Accounts of Global Traders, as on 1.04.2016 to 31.03.2018	
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDING OF SUIT OR ARBITRATION PROCEEDINGS	N/A	
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	N/A	
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	N/A	
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	N/A	
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	GLOBAL TRADERS	
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	BANK OF INDIA, SION BRANCH, MUMBAI - 400 022. AC NO.004120110000412. IFSC CODE - BKID0000041.	
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	1) Detailed Invoices 2) Emails addressed to and by Deep Water Services (India) Limited. 3) Statement of Accounts of Global Traders as on 1.04.2016 to 31.03.2018.	

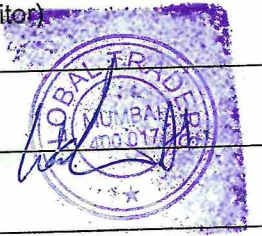


Signature of operational creditor or person authorised to act on his behalf
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS : **GLOBAL TRADERS**

Position with or in relation to creditor : Proprietor

Address of person signing : Mr.WAHIDALI KHAN, P / 604, 6TH FLOOR Wafa PARK,
P & Q CO-OP HSG. SOC.NEAR ALMAS COLONY,KOUSA MUMBRA,DIST-THANE- 400612.



*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

